

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1419/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)


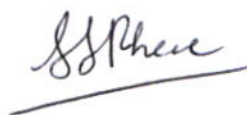
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: Iresco Electricals Pvt. Ltd.
V/s
D. S. Kulkarni Developers Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Premar Sangar Adv Yash Chokis	Adv for petitioner	
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2)	Ct S Kapurath. with Adv. Sneha Phene	for the respondent	 
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ORDER

CP 1419/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 2.1.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)